

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3540 OF 2002

B. ARVIND KUMAR

Appellant (s)

VERSUS

GOVERNMENT OF INDIA & ORS.

Respondent(s)

(With appln.(s) for permission to place additional documents on record and prayer for interim relief)

Date: 25/05/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

(VACATION BENCH)

For Appellant(s)

Mr. B.S. Banthia,Adv.

For Respondent(s)

Mr. Krishan Mahajan, Adv.

Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard in part.

(K.K. Chawla)

Court Master

(Radha R. Bhatia)

Court Master